

Validity of Appointment of Pipeline Enquiry Commission

2170. SHRI P. VENKATA SUBBAIAH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the attention of Government has been drawn to the uncertainty about the validity of the appointment of one member Pipeline Enquiry Commission;

(b) if so, the reaction of Government thereto; and

(c) the defects in the notification and the steps proposed to be taken to remove the same ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) (a) to (c). The matter has been examined and Government are advised that there is no uncertainty about the validity of the appointment of the Pipelines Inquiry Commission.

Silchar-Imphal Road as All-Weather Road

2171. SHRIMATI JYOTSNA CHANDA: Will the Minister of DEFENCE be pleased to state :

(a) whether Silchar-Imphal Road has become an all-weather Road;

(b) if not, the reasons for the delay; and

(c) when Government expect it to be an all-whether road ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (c). Silchar- Jiribam portion of Silchar-Imphal road is an existing all-weather road. Works on Jiribam-Imphal portion falling in Manipur are progressing according to schedule and there is no delay. The road is expected to be developed as an all-weather road before end of 1973-74.

Alleged Misuse of Funds by the Officials of N.C.A.E.R.

2172. SHRI B.K. DASCHOWDHURY: SHRI MUKHTIAR SINGH MALIK :

Will the Minister of FINANCE be pleased to state :

(a) whether the National Council of Applied Economic Research employees Union had sent any memorandum to Prime Minister in which serious charges of misuse of funds against some of the officials of the council had been levelled, and

(b) if so, the broad outlines thereof and the action taken by the Government in the matter ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) & (b) . The representation to the Prime Minister by the Employees Union of the N C A E R alleging acts of "mismanagement, irregularities, favouritism and retrenchment of employees" has been received, and the matter is under consideration.

Report of Bureau of Public Enterprises on Public Undertakings

2173. SHRI R. R. SINGH DEO : SHRI H. M. PATEL :

Will the Minister of FINANCE be pleased to state

(a) the recommendations and observations made by the Bureau of Public Enterprises in its Report on the working of the Public Sector Undertakings and whether a copy of the same will be laid on the Table of the House; and

(b) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : (a) and (b). Presumably, the Honourable Members are referring to the Annual Report on the Working of Central Government Industrial and Commercial Undertakings which is prepared by the